

**POST-MATRIC SCHOLARSHIPS  
FOR STUDENTS BELONGING TO  
SCHEDULED CASTES AND S  
CHEDULED TRIBES**

\* 179. SHRI K. S CHAVDA : Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) the time : since when the grants in regard to post-matric scholarships for students belonging to the Scheduled Castes and the Scheduled Tribes are

(b)

being given to the different States and Union Territories; and

(b) the amounts of grants given to them during the last three years, State-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (DR. SHRIMATI PHUL-RENU GUHA) :  
(a) 1959-60.

(Rs. in Lakhs)

State	1967-68	1968-69	1969-70	Total
Andhra Pradesh	18.14	35.50	4.75	58.39
Assam	32.00	35.90	6.50	74.40
Bihar	56.20	59.50	10.50	126.20
Gujarat	50.07	44.69	6.75	101.51
Haryana	7.90	7.65	0.50	16.05
Jammu & Kashmir	0.43	1.46	0.25	2.14
Kerala	20.90	13.20	2.00	36.10
Madhya Pradesh	18.71	25.20	10.87	54.78
Maharashtra	77.98	110.10	12.75	200.83
Mysore	18.22	30.84	4.45	53.51
Orissa	6.69	7.20	1.50	15.39
Punjab	21.06	23.00	1.00	45.06
Rajasthan	10.32	11.70	1.75	23.77
Tamil Nadu	34.36	42.68	5.25	82.29
Uttar Pradesh	96.02	127.70	14.25	237.97
West Bengal	48.91	69.30	7.75	125.96

**NEW HEAVY ENGINEERING INDUSTRIES IN  
TAMIL NADU AND PONDICHERRY**

265. SHRI THILLAL VILLALAN :

SHRI :- S. RAJENDRAN :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether Government have started any heavy engineering industry in the public sector in Tamil Nadu and Pondicherry during 1969-70; and

(b) if so, what are the details thereof?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) : (a) No, Sir.

(b) Does not arise.

**ADVERTISEMENTS IN RAILWAY PLATFORMS**

266 SHRI S. SIVAPRAKASAM : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government have under consideration any proposal to apportion separate places in railway platform exclusively for commercial advertisements; and

(b) if so, what are the details thereof?